GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY **RAJYA SABHA UNSTARRED QUESTION NO. 2867** ANSWERED ON 25.03.2025

GREEN ENERGY

2867.SHRI SAMIRUL ISLAM

Will the Minister of New and Renewable Energy be pleased to state:

(a) the number of new plants which have been set up to produce green energy in the Country;

(b) the amount of funds Government has allotted this financial year for renewable energy projects; and

(c) the data on State-wise fund allotments under the department?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) The Ministry of New & renewable Energy has been working towards achievement of 500 GW nonfossil power installed capacity by 2030. The Ministry has been implementing various schemes/ programmes to promote and accelerate renewable energy capacity in the country, details of which are given at **Annexure-I.**

During 2024-25 (from April, 2024 to February, 2025), a total of 24.10 GW renewable energy capacity has been added which includes 20.75 GW solar power, 2.70 GW wind power, 0.51 GW bio-power and 0.14 GW hydro power.

(b) The budgetary allocation (Revised Estimates) for the renewable energy schemes/ programmes of the Ministry of New & Renewable Energy during 2024-25 is Rs. 16,868 crore.

(c) No State-wise allocation of funds is made by the Ministry. The Central Financial Assistance (CFA) is released in accordance with the respective scheme guidelines. The provision of the CFA under major ongoing schemes/ programmes of the Ministry are given at **Annexure-II.**

Annexure-I referred to in reply of part (a) of the Rajya Sabha Unstarred Question No. 2867 to be answered on 25.03.2025

Details of the ongoing major Renewable Energy Schemes / Programmes

- Scheme for Development of Solar Parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, power evacuation system water facilities are developed with all statutory clearances/approvals. Thus, the scheme helps expeditious development of utility-scale solar projects in the country.
- 2. PM-Surya Ghar: Muft Bijli Yojana for installing rooftop solar for one crore households in the country by 2026-27 with an outlay of Rs. 75,021 crore.
- Production Linked Incentive scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranche- I & II).
- 4. PM-KUSUM Scheme to promote small Grid Connected Solar Energy Power Plants, stand-alone solar powered agricultural pumps and solarisation of existing grid connected agricultural pumps. The scheme is not only beneficial to the farmers but also States and DISCOMs. States will save on subsidy being provided for electricity to agriculture consumers and DISCOMs get cheaper solar power at tail end saving transmission and distribution losses.
- 5. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers, using domestically manufactured solar PV cells and modules, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).
- 6. National Green Hydrogen Mission launched with an outlay of Rs. 19,744 crore with aim to make India a Global Hub for production, utilization and export of Green Hydrogen and its derivatives.
- 7. Green Energy Corridors (GEC): to create intra-state transmission system for renewable energy projects. Central Financial Assistance (CFA) is provided to set up transmission infrastructure for evacuation of Power from Renewable Energy projects in total ten States (considering both the phases of GEC).
 - (i) Intra-State Transmission System Green Energy Corridor Phase-I in eight States
 - (ii) Green Energy Corridor Phase-II
 - a) Intra-State Transmission System in seven States
 - b) Inter-State Transmission System for 13 GW RE Projects in Ladakh
- 8. Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects for installation and commissioning of 1 GW of Offshore Wind Energy Projects (500 MW each off the coast of Gujarat

and Tamil Nadu), also for upgradation of two ports to meet logistics requirements for offshore wind energy projects.

- 9. Bio-Energy Programme:
 - Waste to Energy Programme : Programme on Energy from Urban, industrial and Agricultural Wastes/Residues
 - Biomass Programme: Scheme to Support Manufacturing of Briquettes & Pellets and Promotion of Biomass (non-bagasse) based cogeneration in Industries.
 - Biogas Programme : for promotion of family type Biogas plants
- 10. Renewable Energy Research and Technology Development (RE-RTD) Programme.
- 11. Human Resource Development Scheme with components such as short term trainings & skill development programmes, fellowships, internships, support to lab upgradation for RE and renewable energy chair.
- 12. New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA) with a provision for providing off-grid solar lighting where electricity supply through grid is not techno-economically feasible.

Annexure-II referred to in reply of part (c) of the Rajya Sabha Unstarred Question No. 2867 to be answered on 25.03.2025

Incentives being provided as Central Financial Assistance (CFA) for the implementation of major ongoing Renewable Energy Schemes/Programmes

Scheme/Programmes	Incentives presently available as per the Scheme			
a) PM Surya Ghar: Muft Bijli		1. Under the PMSG: MBY, the CFA for installation of Roofton Solar in the Residential Sector is given below:		
Yojana	S.No.	Type of Residential Segment	CFA	ow: CFA (Special Category States/UTs)
	1	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp
	2	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp
	3	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA
	4	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp
	3.	 The PMSG: MBY scheme includes the provision for incentive to DISCOMs to motivate and help them in activities such as create conducive regulatory and administrative mechanisms achieve targets for implementation. The incentive is pegged a 5% of applicable benchmark cost for capacity achieved above 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity. To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSG MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institution (PRIs), at the rate of Rs.1000 for every installation of RTS in residential segment in the jurisdiction of ULB/PRI, for which CFA has been transferred to consumer. 		

Scheme/Programmes	Incentives presently available as per the Scheme
b) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power Projects by the Government Producers	Viability Gap Funding (VGF) support up to Rs. 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.
c) PLI Scheme 'National Programme on High Efficiency Solar PV Modules'	The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursal depends upon: (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.
d) Solar Park Scheme	 (a) Up to Rs. 25 lakhs per Solar Park, for preparation of Detailed Project Report (DPR). (b) Rs. 20 lakh per MW or 30% of the project cost, whichever is lower, for development of infrastructure.
e) PM-KUSUM scheme	 Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW. Component B: Installation of 14 Lakh Stand-alone Solar Pumps Benefits available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer. Component C: Solarization of 35 Lakh Grid Connected Agriculture Pumps including through Feeder Level Solarisation Benefits available: (a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component to (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component to The solar PV component C (IPS) can also be implemented w

Schemecos(for development of intra-state(b)and inter-statetransmissionsystem for RE projects)(c)cos	GEC Phase-I (intra-State): CFA of 40% of DPR cost or awarded st whichever is lower. GEC Phase-II (Intra-State): CFA of 33% of DPR cost or awarded st whichever is lower. GEC Phase-II (Inter-state): CFA of 40% of DPR cost or awarded st whichever is lower. For Briquette manufacturing plants: Rs. 9 Lakhs/MTPH (metric
(for development of intra-state(b)and inter-statetransmissionsystem for RE projects)(c)costcost	GEC Phase-II (Intra-State): CFA of 33% of DPR cost or awarded st whichever is lower. GEC Phase-II (Inter-state): CFA of 40% of DPR cost or awarded st whichever is lower.
and inter-state transmission cos system for RE projects) (c) cos	st whichever is lower. GEC Phase-II (Inter-state): CFA of 40% of DPR cost or awarded st whichever is lower.
cos	st whichever is lower.
	For Directic manufacturing plants. Rs. 9 Lakins/MITTI (metric
	h/hour) [Maximum CFA- Rs. 45 Lakh per project]
	For Non-Bagasse Cogeneration Projects: Rs. 40 Lakhs/MW (on talled capacity) (Maximum CFA- Rs. 5 Crore per project)
16.	For pellet plants whose applications have been received before .07.2024 : Rs. 9 Lakhs/MTPH (metric ton/hour) [Maximum CFA- . 45 Lakh per project]
	For pellet plants whose applications have been received on or after .07.2024 :
ii.	For Non-Torrefied Pellet manufacturing plant: Rs. 21 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 MTPH plant, whichever is lower (Maximum Rs. 105 lakhs per project) For Torrefied Pellet manufacturing plant: Rs. 42 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 MTPH plant, whichever is lower (Maximum Rs.
	210 lakhs per project)
h) Waste to Energy Programme (a)	For Biogas generation: Rs. 0.25 crore per 12000 cum/day faximum CFA- Rs.5 crore/project)
	For BioCNG/Enriched Biogas/Compressed Biogas generation: (aximum CFA- Rs.10 crore/project) i) BioCNG generation from new Biogas plant – Rs. 4 Crore per 4800 Kg/day; ii) BioCNG generation from existing Biogas plant - Rs 3 Crore per 4800 Kg/day;
	For Power generation based on Biogas (Maximum CFA - Rs. 5 pre/project): i) Power generation from new biogas plant: Rs. 0.75 crore per MW ii) Power generation from existing biogas plant: Rs. 0.5 crore per MW
tha	For Power generation based on bio & agro-industrial waste (other in Municipal Solid Waste (MSW) through incineration process): .0.40 crore/MW (Maximum CFA - Rs.5.00 Crore/Project)
(e)	For Biomass Gasifier for electricity/ thermal applications:
i	 Rs. 2,500 per kW_e with dual fuel engines for electrical application i) Rs. 15,000 per kW_e with 100% gas engines for electrical application ii) Rs. 2 lakh per 300 kW_{th} for thermal applications.
No	te:

Scheme/Programmes	Incentives presently available as per the Scheme		
	• In case, the Waste to Energy plants are set up in Special Category States (NE Region, Sikkim, Himachal Pradesh and Uttarakhand), Jammu & Kashmir, Ladakh, Lakshadweep and Andaman & Nicobar Islands, the eligible CFA would be 20% higher than Standard CFA pattern given above.		
	• Biogas/BioCNG/Power (biogas based) generation plants based on cattle dung as main feedstock set up by Gaushalas independently or through joint ventures/partnerships will be eligible for 20% higher CFA than Standard CFA pattern given above. These Gaushalas (Shelters) should be registered with the respective State Government.		
i)Biogas Programme	 (a) Rs. 9800/- to Rs. 70,400/- per plant based on size of the plant in cubic meter for small biogas plants (1-25 cubic meter/day plant capacity) (b) Rs. 35,000/- to Rs. 45,000/- per kilowatt for power generation and Rs. 17,500 /- to Rs. 22,500/- per kilowatt equivalent for thermal applications (25 - 2500 cubic meter/day plant capacity) The eligible CFA would be 20% higher than Standard CFA in for North Eastern Region (NER), Island, Registered Gaushalas and SC/ST beneficiaries. 		
j) R&D programme	The Ministry encourages research and technology development proposals in collaboration with the industry and provides up to 100% financial support to Government/non-profit research organizations and up to 70% to Industry, Start-ups, Private Institutes, Entrepreneurs and Manufacturing units.		
k) National Green Hydrogen Mission	 SIGHT programme for Electrolyser manufacturing has an allocation of ₹4,440 Crores. The incentives start from ₹4,440 per kW in the first year and end at ₹1,480 per kW in the fifth year. SIGHT programme for Green Hydrogen production and its derivatives have an allocation of ₹13,050 Crores. For Green Hydrogen Production, incentives are capped at ₹50/kg, ₹40/kg and ₹30/kg for the first, second and third year respectively. For Green Ammonia production, incentives are ₹8.82/kg in the first year of production and supply, ₹7.06/kg during the second year of production and supply, and ₹5.30/kg during the third year of production and supply. Pilot projects for projects in Transport Sector have an outlay of ₹496 Crores till FY 2025-26. Pilot projects in Shipping sector have an outlay of ₹115 Crores till FY 2025-26. Pilot projects in Steel sector have an outlay of ₹455 Crores till FY 2029-30. Hydrogen Hubs have an outlay of ₹200 Crores till FY 2025-26. Skill Development component of the Mission has an outlay of ₹200 Crores till FY 2025-26. The Testing component of the Mission has an outlay of ₹200 Crores till FY 2025-26. The New and Innovative Techniques and Applications for Green Hydrogen has an outlay of ₹200 Crores by FY 2025-26. 		

Scheme/Programmes	Incentives presently available as per the Scheme	
Scheme/Programmes I) New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA)	ComponentsProvision of 0.3 kW Solaroffgrid system for 1 lakhTribal and PVTG HHsSolar street lighting andprovision of lighting in 1500MPCs of PVTG areas (under	Delta s per the Scheme Central Share (100%) Rs. 50,000 per HH or as per actual cost Rs. 1 lakh per MPC
	PM JANMAN component only)Solarisation of 2000 public institutions through off-grid solar systems (under DA JGUA component only)	Rs 1 lakh per kW